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## ftACTIVITIES OF PAKISTANI ARMED BOATS IN SUNDARBAN

123. DR. BHAI MAHAVIR:

SHRI MAN SINGH VARMA

SHRI LAL K. ADVANI:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the attention of the Government of India has been drawn by some M.L.A.s and M.P.s from West Bengal to the activities of Pakistani armed boats in the Sundarban area; and
- (b) if so, what steps have been taken to check the likely infiltration on this account?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) जी हां । सरकार को इस विषय में पश्चिम वंगाल के एक संसद सदस्य से एक पन्न प्राप्त हुआ है । उस क्षेत्र में सीमा सुरक्षा दल के प्राधिकारियों से भी ऐसी गति-विधियों के बारे में सुचना मिली थी ।

(ख) निरोधात्मक उपाय मजबूत कर दिखे गये हैं। इनमें सम्बन्धित सीमावर्ती तट-बर्ती क्षेत्रों का सीमा मुरक्षा दल द्वारा कड़ी गम्त लगाया जाना शामिल है।

tfTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. Government have received a letter from an M. P. from West Bengal on this subject. Information had also been received about such activities from the B. S. F. authorities in this area.

(b) Preventive measures, including intensive patrolling by the Border Security Force of the concerned border coastal areas, have been strengthened.]

## NAXALITE ACTIVITIES IN ASSAM

- 124. SHRI C. D. PANDE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the attention of the Government of India has been drawn to a statement made by the Revenue
  - t[ ] English translation.

Minister of Assam in the State Assembly regarding subversive activities carried on by Naxalites in that state; and

(b) if so, the measures taken by the Central Government to check these anti-national activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) A close watch is being kept on the activities of extremists in Assam and all reasonable assistance required by the State Government is also provided by the Centre.

## ABOLITION OF THE PRIVILEGES OF ICS

125. SHRI J. P. YADAV:

SHRI M. V. BHADRAM:

SHRI BALACHANDRA MENON

SHRI CHITTA BASU:

SHRI BANKA BEHARY DAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the rights and privileges of the persons belonging to the I.CS. cadre; and
- (b) whether Government propose to abolish them or propose to continue the privileges granted to them by the Britishers; if so, what are the reasons for continuing these privileges and, if not, by when they will be abolished?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN

SHUKLA): (a) and (b) The service conditions in the matters of remuneration, pension, leave of the I. C. S. and other Secretary of State Service officers and disciplinary matters, weije protected under Article 314 of the Constitution. A statement showing principal differences in service conditions of I.CS. visa-vix I. A. S. is anneved. [See Appendix LXXII, Annexure No. 3]. The Government had supported the bill to delete article 314 of the Constitution moved by Shri Madhu Limaye, but it could not get the requisite majority.